

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18913 -JK (LD) of 2024
DATED:-27 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Skill Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 27.11.2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Skill Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 18913-JK(LD) of 2024 dated 27.11.2024

S.No	Case No	Filing Year	Case Type	Title of the case	OIC	Designation
1	OA/179/2024	2024	Adhoc	Ghulam Hassan Khan Vs UT OF J & K and Ors.	Mr. Sahil Rashid	Supdtt ITI Bandipora
2	WP(C)/896/2024	2024	Gen	Mushtaq Ahmad Reshi Vs UT of J and K and Ors.	Khan Farooq Ahmed	Joint Director Kashmir
3	WP(C)/861/2024	2024	DW	Nazir Ahmad Mochi Vs Union Territory Of J And K And Ors.	Mr. Moshin Ali Khan	Supdtt WITI Seer Hamdan
4	WP(C)/1252/2024	2024	DW	Mukhtar majeed wani V/s UT of J&K and ors	Mr. Ishfaq Ahmad	I/C Supdtt.ITI Kulgam
5	WPC/1084 /2024	2024	GF	Umar Mehboob V/s UT of J&K and ors	Mr. Javid Ahmad Ganie	I/C Principal, ITI Baramulla
6	OA/203/2024	2024	AA	Shabir Ahmad Shabir Vs U.T of J&K and Ors.	Mr. Ishfaq Ahmad	I/C Supdtt.ITI Kulgam
7	O.A/1073/2024	2024	Pay Grade	Manmohan Singh BhatiaV/s UT Of J&K & others	Arun Bangotra Principal GPC boys Jammu	Principal GPC boys Jammu
8	WP(C) No. 2453/2024	2024	AA	Vidhu Puri & Another VS UT of J&K & Others	Arun Bangotra Principal GPC boys Jammu	Principal GPC boys Jammu
9.	WP(C)/ /2024	2024	GF	Ashfaq Hussain & another Vs UT of J&K & others	Mr. Mehmood Ahmed	Principal govt. Polytechnic Kishtwar.
10.	WP(C)/ /2024	2024	GF	Suman Sen Vs UT of J&K & others	Mr. Mehmood Ahmed	Principal govt. Polytechnic Kishtwar.
11.	O.A No. 511/2024	2024	Transfer Matter	Tooba Shah Vs UT of J&K & others	Altaf Hussaib shalla	KGP Srinagar
12.	WP(C) No. 2350/2024	2024	G/L	Pakeeza Rashid & others Vs UT of J&K & others		Principal, Govt. Polytechnic Pulwama.
13.	WPC No1378. /2024	2024	G/F	Murad Ali Vs UT of J&K and others	Sh. Rajesh Kumar Banotra	Superintendent ITI Reasi ITI Reasi

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14.	WPC No1578. /2024	2024	G/F	Mudassar ahmed vs. Ut of J&K	Sh. Parvaz Iqbal	Superintendent ITI Ramban
15.	WP© 1923/2024	2024	G/F	Aroosa khan vs. UT of J&K and others	Sh. Ujwal Mahajan	I/C Principal ITI Rajouri
16.	WP9 C) /2024	2024	G/F	Asif Ali Zargar Vs UT of J&K & others	Mr. Vivek Sagar	ITI Bhardwah
17	WP(C) /2024	2024	G/F	Kamini Dubey Vs UT of J&K & others	Mr. Mandeep Dogra	Principal (Jr. Scale) ITI Hiranagar ITI Hiranagar
18	WP(C) 2333/2022	2022	GEN	Raja Ashraf Khan Vs UT of J&K & others	Mr. Farooq Ahmad	JD Kashmir
19	WP(C) 1323/2024	2024	G/F	Mir Mehraj Mushtaq Vs UT of J&K & others	Mr. Mubashir Hafiz Jan	Supdtt. ITI Ganderbal

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